

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1650
ANSWERED ON 01ST AUGUST, 2024

POST CROP HARVEST INFRASTRUCTURE

***1650. SHRI DHAVAL LAXMANBHAI PATEL:**
SHRI DHARAMBIR SINGH:
SHRI ANURAG SINGH THAKUR:
SHRI BIDYUT BARAN MAHATO:
SHRI KHAGEN MURMU:
SMT. KAMALJEET SEHRAWAT:
SHRI MANOJ TIWARI:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:-

- (a) the steps taken by the Government to improve Post Crop Harvest related Infrastructure since 2014;
- (b) the funds allocated under Agri Infra Fund Scheme for Post Harvest Infrastructure since its inception, State/UT-wise; and
- (c) the status of loans sanctioned under Pradhan Mantri Formalisation of Micro Food Processing Enterprises since its inception, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) Ministry of Food Processing Industries (MoFPI) implements Central Sector Umbrella Scheme-Pradhan Mantri Kisan Sampada Yojana (PMKSY) to create post-harvest infrastructure and processing facilities to boost the overall development of the food processing sector including reduction in post-harvest losses, enhancing value addition, etc. The component schemes under PMKSY are (i) Mega Food Parks; (ii) Integrated Cold Chain and Value Addition Infrastructure; (iii) Infrastructure for Agro-processing Clusters; (iv) Creation of Backward and Forward Linkages; (v) Creation / Expansion of Food Processing & Preservation Capacities; and (vi) Operation Greens. MoFPI provides credit linked financial assistance (capital subsidy) in the form of grants-in-aid to entrepreneurs for setting up of food processing/preservation infrastructure which, inter alia, includes cold storages to minimize post-harvest losses. As on 30th June, 2024, 1680 projects have been approved under PMKSY.

Apart from MoFPI, Ministry of Agriculture and Farmers Welfare has launched the Agriculture Infrastructure Fund (AIF) Scheme in July 2020 under the Atmanirbhar Bharat package in order to improve post-harvest infrastructure and create community farming assets. The AIF Scheme facilitates sanction of medium to long term loans by Banks and other lending institutions for the setting up of cold storage facilities, warehouses and processing units, aimed at reducing crop wastage and enhancing value addition.

- (b) During the duration of the AIF Scheme from 2020-21 to 2025-26, these lending institutions will sanction a total loan of One Lakh Crore rupees. Tentative State/UT wise allocation of loans to be financed by banks and other lending institutions in these States/UTs are placed at **Annexure-I**.
- (c) The details are placed at **Annexure-II**.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NUMBER 1650 FOR REPLY ON 01/08/2024 REGARDING POST CROP HARVEST INFRASTRUCTURE.

Sl. No.	STATES/UTs	Funds Allocated (Rs. Cr.)
1	Uttar Pradesh	12,831
2	Rajasthan	9,015
3	Maharashtra	8,460
4	Madhya Pradesh	7,440
5	Gujarat	7,282
6	West Bengal	7,260
7	Andhra Pradesh	6,540
8	Tamil Nadu	5,990
9	Punjab	4,713
10	Karnataka	4,525
11	Bihar	3,980
12	Haryana	3,900
13	Telangana	3,075
14	Kerala	2,520
15	Odisha	2,500
16	Assam	2,050
17	Chhattisgarh	1,990
18	Jharkhand	1,445
19	Himachal Pradesh	925
20	Jammu & Kashmir	900
21	Uttarakhand	785
22	Tripura	360
23	Arunachal Pradesh	290
24	Nagaland	230
25	Manipur	200
26	Mizoram	196
27	Meghalaya	190
28	Goa	110
29	Delhi	102
30	Sikkim	56
31	Puducherry	48
32	Andaman & Nicobar Islands	40
33	Dadra & Nagar Haveli And Daman & Diu	32
34	Lakshadweep	11
35	Chandigarh	9
Total		1,00,000

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NUMBER 1650 FOR REPLY ON 01/08/2024 REGARDING POST CROP HARVEST INFRASTRUCTURE.

State-wise details of loan sanctioned and disbursed under Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme in the country (as on 30.06.2024).

Sl. No.	State/UT	No. of Loan Sanctioned	Amount of Loan Sanctioned (Rs. Cr.)
1	Andaman And Nicobar Islands	18	3.32
2	Andhra Pradesh	5440	245.21
3	Arunachal Pradesh	55	7.09
4	Assam	1492	71.25
5	Bihar	14444	909.02
6	Chandigarh	5	0.52
7	Chhattisgarh	623	97.05
8	Dadra And Nagar Haveli And Daman And Diu	7	0.89
9	Delhi	228	15.76
10	Goa	71	8.13
11	Gujarat	439	104.28
12	Haryana	1097	284.14
13	Himachal Pradesh	1335	79.53
14	Jammu And Kashmir	827	48.39
15	Jharkhand	1823	88.25
16	Karnataka	4455	446.66
17	Kerala	3792	263.24
18	Ladakh	66	7.99
19	Lakshadweep	0	0.00
20	Madhya Pradesh	4629	409.30
21	Maharashtra	17215	1197.25
22	Manipur	265	51.76
23	Meghalaya	99	4.99
24	Mizoram	27	2.65
25	Nagaland	219	9.94
26	Odisha	1489	114.49
27	Puducherry	120	5.63
28	Punjab	2253	687.87
29	Rajasthan	629	109.79
30	Sikkim	53	3.41
31	Tamil Nadu	12220	671.15
32	Telangana	5871	232.83
33	Tripura	123	7.35
34	Uttar Pradesh	10386	1018.71
35	Uttarakhand	697	52.15
36	West Bengal	37	8.63
	Total	92549	7268.62